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C A No. 1016 of 1993

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Dated: 10.8.93

Hon'ble Mr. A K Sinha, J M

Hon'ble Mr. B K Singh, A M

None for the parties. List this case
for admission/hearing on 21.9.1993.

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A M

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J M

21-09-93

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Hon'ble Mr A.K.Sinha, J.M.

Hon'ble Mr. S. Das Gupta, A.M.

In this application the applicant prayed for a direction to the respondents to reinstate on the post of Assistant in the office of the Head Post Office consequent upon his acquittal in the criminal case. He has also prayed for consequential benefits.

It appears that the applicant has filed his representation before the Senior Superintendent of the Post Offices on 16-07-91 and the said representation is still pending before the said authority and ~~xxxxxx~~ has not yet been disposed of. In the circumstances, we consider that this application can be disposed of by giving a specific direction to the Senior Superintendent of Post Offices to dispose of the representation dated 16-07-91 filed by the applicant within a period of three months from the date of receipt of this order.

In view of above, we direct the Senior Superintendent Post Office, Agra to dispose of the representation of the applicant dated 16-07-91 within a period of three months from the date of receipt of the copy of this order.

With the above directions this application stands disposed of.

W.R.
A.M.

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J.M.